

ITEM NO.17

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 10715/2024

JAWAHAR SHIKSHA PARISHAD (SOCIETY) & ANR.

Appellant(s)

VERSUS

JAWAHAR JUNIOR HIGH SCHOOL (SOCIETY) & ORS.

Respondent(s)

Date : 04-11-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Kumud Lata Das, AOR
Ms. Pooja Rathore, Adv.
Mr. Harsh Ajay Singh, Adv.
Ms. Annwasha Deb, Adv.

For Respondent(s)

Mr. Ashok Kumar Jain, Adv.
Mr. Pankaj Jain, Adv.
Mrs. Meenakshi Jain, Adv.
Mr. Bijoy Kumar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 and 2 but none
has entered appearance.

Respondent No.3 is duly represented.

Registry to process the matter for listing before the
Hon'ble Court, as per rules. In the meantime, parties may
file statement of case, if any.

SUJATA SINGH
Registrar

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